

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For hearing
Adj to 17.4.99.

Bench

MS
16/4/99

for hearing,

Adj to 11.5.99.

Bench

MS
10/5/99

For copy of order
dt. 3.6.99 may be
given to the Counsel
for both side.

S.O.

MS
4/6/99

Paapeb
4.6.99

Order no. 17 dt 19.4.99

No time today. Post
to 11/5/99 for hearing.

J. J. M. 19.4.99
Vice-Chairman

Member (J)

11.5.99

Heard learned Counsel for both sides.
Hearing in the matter is concluded. Post
to 3.6.99 for delivery of orders along
with O.A. 658/93.

J. J. M. 5.6.99
Vice-Chairman

Member (J)

OAs 657 to 665/93

Order no. 19, dated 3.6.99.

Order pronounced in open Court.
As per observation and direction contained
in Order, dated 3.6.1999, in separate
sheets attached to the record of OA 657/93,
all the nine OAs are allowed. No costs.

J. J. M. 3.6.99
Vice-Chairman

Member (J)